

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 108
IB-432(ND)/2019

IN THE MATTER OF:
Mr. Arun Kumar Sinha

... **Applicant/Petitioner**

Versus

M/s. Three C Homes Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 07.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 13.06.2024 when the pending applications qua (IB)-1248(PB)/2018 along with other connected matters.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)